

महाराष्ट्र शासन राजपत्र भाग चार-क, गुरुवार ते बुधवार,
सप्टेंबर १३-१९, २०१२/भाद्र २२-२८, शके १९३४

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THE HIGH COURT OF JUDICATURE AT BOMBAY

NOTIFICATION

No. P. 0703/2009.— In exercise of the powers conferred under section 5 (1) and 5 (2) of the Right to Information Act, 2005, the Honourable the Chief Justice, being the Competent Authority is pleased to designate the following officials as Public Information Officers and Appellate Authorities :—

Public Authority (1)	Public Information Officer (2)	Appellate Authority (3)
Family Courts at Akola, Amravati, Nashik and Thane.	Registrar of the respective Family Courts.	Principal Judge of the respective Family Courts or any other Judge of Family Court, as may be nominated by such Principal Judge.

High Court of Judicature at
Bombay,

S. B. SHUKRE,
Registrar General.

Dated the 6th September 2012.